

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/1991/5436/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Sutham Das,  
District & Sessions Judge,  
Dhemaji.

Dated Guwahati, the 13<sup>th</sup> September, 2019.

Sub:- **Casual leave .**

Ref:- Your letter No. DJDH/2639/2019, dtd. 30.08.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 31.08.2019 along with station leave permission, with your allotted vehicle, at your own cost, from the morning of 31.08.2019 till the morning of 02.09.2019, has been granted/rejected.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/1991/5437/1 dated 13.9.19**

Copy to.

- ✓ 1. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*Bas*